Applications are invited from Indian Nationals in the prescribed proforma for **direct recruitment** to following posts in the National Green Tribunal, at its Principal Bench at New Delhi and four Zonal Benches at Bhopal, Chennai, Pune and Kolkata:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of the Post</th>
<th>No. of Posts</th>
<th>Age limit</th>
<th>Education and other Qualification</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Assistant (Judicial) Level-7 (Rs.44900 -142400/-)</td>
<td>3 (1 UR, 2 OBC)</td>
<td>21-30 years</td>
<td><strong>Essential:-</strong>&lt;br&gt;1) Bachelor Degree in Law from a recognised university&lt;br&gt;2) Computer Training Course of at least 6 months duration from recognised institution.&lt;br&gt;<strong>Desirable:-</strong>&lt;br&gt;Preference will be given to candidates possessing a degree with Environmental Studies/Science as one of the subject; or Having 2 years working experience in the field of environment in a Government office or Public Sector Undertaking or autonomous body or statutory body.</td>
</tr>
</tbody>
</table>

Notes:- 1. Number of vacancies may likely to vary. 2. For reservation, Model Reservation Roster (MRR) will be followed. 3. Upper age limit for Sch. Castes, Sch. Tribes, OBCs and other special categories of persons is relaxable in accordance with instructions or orders issued by the Central Government issued from time to time. 4. Upper age limit for Government Servants up to five years is relaxable in accordance with instructions or orders issued by the Central Government. 5. The crucial date for determining the age limit shall be closing date for receipt of applications. 6. The applications may be shortlisted according to the criteria as may be prescribed for the purpose. 7. The Candidates in service may send advance application on the condition that the requisite “NOC” will be submitted at the time of the interview. 8. The posts are transferable to all Zonal Benches of National Green Tribunal i.e Bhopal, Chennai, Pune and Kolkata.

The last date of receipt of applications is **26.8.2019**. The applications may be sent to the Registrar General, National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi-110001 in a closed envelop with the words “Application for the post of “Assistant (Judicial) in National Green Tribunal” written on top of it, so as to reach by **26.8.2019** positively.

Incomplete, unsigned, and the applications received after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

(Sukhada Pritam)<br>DeputyRegistrar, NGT<br>07-08-2019
APPLICATION FORM FOR APPOINTMENT ON REGULAR BASIS FOR THE POST OF ASSISTANT (JUDICIAL) IN NATIONAL GREEN TRIBUNAL

Note: (i) The application should be forwarded through proper channel / concerned department as case may be, and sent in hard copy along with the attested copies of relevant certificates/degree addressed to “The Registrar General, National Green Tribunal, New Delhi.

(ii) Incomplete, unsigned, and the applications received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

Post Applied For: ........................................

1. Name (in block letters): ............................................................

2. Father/Guardian’s Name: ..........................................................

3. Postal Address: ........................................................................

   Contact No. (Mobile & Landline): .............................................

4. Permanent Address: ..................................................................

   (Alternative Contact No.): ..........................................................

5. E-mail Id: ..................................................................................


7. Date of Birth: ............................................................................

   (Mention age as on 26.08.2019)

<table>
<thead>
<tr>
<th>Years</th>
<th>Months</th>
<th>Days</th>
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</table>
8. Category
(Whether belong to SC/ST/OBC/PH/Ex-Serviceman)

9. State of Domicile

10. Experience with specific reference to the Eligibility Criteria

11. Whether Employed
(Yes or No)

12. If employed, Name of the Employer

13. Present Pay Band/Grade Pay

14. Educational/ Professional Qualification:
(Attested copies of relevant certificates/degrees to be attached)

<table>
<thead>
<tr>
<th>Examination Passed</th>
<th>Board/ University</th>
<th>Year of Passing</th>
<th>Duration</th>
<th>Stream/ Subjects</th>
<th>Percentage (no CGPA/SGPA)</th>
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</table>

15. Details of proficiency in Computer (Please enclose Certificate for Computer Training Course of at least 6 months duration from a recognized institution)

............................................................................................................
.............................................................................................................
16. Details of employment in chronological order starting with Present post, listing in reverse (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

<table>
<thead>
<tr>
<th>Office/Inst./ Organisation</th>
<th>Post held</th>
<th>Period</th>
<th>Nature of appointment (Regular/Ad hoc/Deputation)</th>
<th>Scale of Pay/Basic Pay/Pay Band with Grade Pay*</th>
<th>Nature of work/ Duties</th>
</tr>
</thead>
<tbody>
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</table>

*Applicants not holding the posts in Pay band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-a-vis Central Government pay scales.

DECLARATION

17. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

18. That I fulfil the requisite conditions in terms of age, and other qualification as per advertisement for the post applied for i.e. ........................................

Date:........................

(Signature of the Candidate)

Place:........................